

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1669**  
**TO BE ANSWERED ON DECEMBER 18, 2023**  
**ALLOCATION FOR HOUSING SCHEMES IN KERALA**

**NO.1669. SMT. P.T. USHA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of funds and grants as well as budgetary allocations made towards augmenting urban housing schemes in the State of Kerala for the last five financial years and the current year;
- (b) whether Government has been informed of any delay or under utilization of such funds allocated by the Government in the housing sector by the State Government of Kerala; and
- (c) if so, the details thereof?

**ANSWER**  
**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

(a) to (c) : ‘Land’ and ‘Colonization’ are State subjects. Schemes related to housing for urban poor in their respective areas are implemented by States/UTs. However, the Ministry of Housing and Urban Affairs is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) ‘Housing for All’ Mission since 25.06.2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries across the country. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), “In-Situ” Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Under BLC/AHP/ISSR verticals of PMAY-U, Central Assistance is released to States/ UTs in 3 instalments of 40%, 40% and 20%. The release of Central Assistance is incumbent upon fulfilment of mandatory compliances by the concerned States/ UTs viz. submission of Utilisation Certificates (UCs) for Central Assistance released earlier, commensurate physical progress, Aadhaar seeding of beneficiaries, Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging of various stages of construction of houses/ projects, etc. and other instructions issued by Ministry of Finance. Details of Central assistance sanctioned, released & utilized in the State of Kerala under PMAY-U during the last five years and the current year are at Annexure.

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**Details of financial progress along with achievements during last five years and current year in the State of Kerala under PMAY-U**

Particulars for Central Assistance	Achievement Since Inception	Achievement during last five years and current year
Sanctioned (₹ Crores )	2,772.63	1,840.38
Released (₹ Crores )	2,181.79	1,834.78
Utilised (₹ Crores )	2,045.06	1,995.4*

\* Utilisation is inclusive of funds utilised against Central Assistance which were released in preceding years.